

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 323 of 2021**

**IN THE MATTER OF:**

**Amit Jain,**

**Proprietor, Aadi Traders**

**...Appellant.**

**Versus**

**M/s. Silvertan Papers Ltd.**

**...Respondent.**

**Present:**

**For Appellant: Mr. Jay Savla, Sr. Advocate,**

**Mr. Prabhat Kr. Chaurasia, Advocates.**

**For Respondent: None.**

**ORDER**  
**(Virtual Mode)**

**19.04.2021** Heard.

Issue notice to the Respondent by Speed-Post. Requisites along with process fee be filed, if not filed by 23.04.2021. If the Appellant provides the e-mail address of the Respondent, let notice also be issued through e-mail.

List the Appeal 'For Admission (After Notice)' Hearing on **2<sup>nd</sup> June, 2021.**

**[Justice A.I.S. Cheema]**  
**The Acting Chairperson**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**